

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

24

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/97/(IB)/2018
NAME OF THE PETITIONER(S) : TAPERSS
NAME OF THE RESPONDENT(S) : TEEPRO SYSTEMS LTD
UNDER SECTION : 9 RULE 6

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
|-------|-------------------|-------------|-----------|

REPRESENTATION BY WHOM

1. P. SRINIVASAN

PETITIONER



ORDER

Counsel for petitioner present. He is directed to send a fresh notice to the respondent for appearance and for making submissions, alongwith copy of petition, and file an affidavit in proof of the same on the next date of hearing. Put up on 27.02.2018.

(S VIJAYARAGHAVAN)
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc